



NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For Admission with Interim orders - Copy of O.A. served.

PS 29.11.02 Bench

on Memo

For admission with interim orders, MA.1127/02 for app. orders, copy served.

31/1/03 Bench

Sm Tr. 3.2.3

Copy of or. dated 3.2.03 handed over to counsel for petitioner

7/2/03  
PS 1022/02  
Sd

Order dated 03.12.2002.

Nose appears for the applicant on call. Put up this matter when ready.

*Juh*  
Vice Chairman  
*Ja*  
Member (S)

03. Order dated 03.02.2003.

Heard learned Counsel for the Applicant. By filing a Memorandum today, learned Counsel for the Applicant seeks to withdraw this O.A. In view of this, this O.A. is dismissed as withdrawn. No Costs.

*Juh*  
Vice-Chairman  
*Ja*  
Member (S)